

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT 1)  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 03.02.2021  
at 02.00 P.M. THROUGH VIDEO CONFERENCING.**

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

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<b>APPLICATION NUMBER</b>	: IA/180/2020
<b>PETITION NUMBER</b>	: IBA/316/2019
<b>NAME OF THE PETITIONER(S)</b>	: Muthiah Thevar Rajapandian (RP) Unique Roof Private Ltd
<b>NAME OF THE RESPONDENT(S)</b>	: Sri Meenakshi Metals
<b>UNDER SECTION</b>	: Sec 60(5) of IBC

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**ORDER**

Due to paucity of time, the matter stands adjourned to **25.03.2021**.

  
**(K. NATARAJAN)**  
Deputy Registrar

MS